

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 181/16	TP 73/17	Hearing	433(e) / 433(f)	Rajkumar & Another Vs Bio-diversity Conserva-tion(India) Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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8	KIRAN MURGOD 99804 55923	Petitioner	KMurgod
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Counsel for petitioner is present. He is directed to comply the relevant provisions and Rules framed under the I&B Code which are applicable to the facts of this case. After compliance, notice will be ordered to the respondent.

For compliance of provisions and rules of I&B Code, list it on 20.06.2017.


MEMBER (J)


MEMBER (T)